

on what principles the reorganisation would be carried out ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) : (a) and (b) With the formation of the new Government after the General Elections, the former Deputy Chairman and Members of the Planning Commission tendered their resignations to leave the Government free to reconstitute the Planning Commission. The reconstitution of the Commission is in the process.

FORMULATION OF FOURTH FIVE YEAR PLAN ON SOVIET MODEL

230. SHRI K. C. PANDE :
SHRISUNDAR MANI PATEL :

Will योजना मंत्री, of PLANNING be pleased to state :

(a) whether the representatives of the Government of India were invited to a recent discussion held in New Delhi amongst economic experts from India and Soviet Union ;

(b) whether any suggestions were made for fresh formulation of the Fourth Five Year Plan on the Soviet model ; and

(c) if so, the reaction of the Government of India in this regard .'

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) :

(a) and (b) No such discussions were held.

(c) Does not arise.

231. [*Transferred to the 2nd June, 1971.*]

INCLUSION OF SCIENTISTS IN THE FORMULATION OF FOURTH FIVE YEAR PLAN

232. SHRI R. P. SINHA :
SHRI KRISHAN KANT :
DR. SALIG RAM :
SHRI ARJUN ARORA :

Will the Minister of PLANNING/योजना मंत्री be pleased to state :

(a) whether Government are considering

the desirability of involving scientists in the detailed formulation of the Fourth Five Year Plan ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING/ योजना मंत्रालय में राज्य मंत्री (SHRI MOHAN DHARIA) : (a) and (b) Scientists and technologists have been associated in Panels and Working Groups which were constituted for providing the framework for the Fourth Five Year Plan. This approach is being continued and two groups of scientists and technologists would be having discussions with the Planning Commission on the 5th and 12th June 1971.

COMMUNAL ACTIVITIES IN INDIA

233. SHRI CHITTA BASU :
SHRI PRANAB KUMAR MUKHERJEE :

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

(a) whether Government propose to take effective measures to curb communal activities in the country ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मंत्रालय में राज्य मंत्री (SHRI RAM NIWAS MIR-DHA) : (a) and (b) The provisions of law to deal with activities promoting or likely to promote feelings of enmity, ill-will and disharmony between different communities have been strengthened, by the enactment of the Criminal and Election Laws (Amendment) Act, 1960. It is proposed to introduce a Bill seeking to lay down the constitution of special courts and speedier procedure for the trial of offences in the course of communal disturbances. Government have also under consideration the question of enacting legislation to deal with the activities of communal organisations.

RECOMMENDATIONS OF THE CONFERENCE OF SCIENTISTS, TECHNOLOGISTS AND EDUCATIONISTS

234. SHRI CHITTA BASU :
SHRI PRANAB KUMAR MUKHERJEE :

Will the PRIME MINISTER/ प्रधान मंत्री be pleased to state ;

(a) whether Government's attention has